Government of Assam have got a Margin Money amounting to 346 lakhs to meet emergent relief expenditure.

Introduction of operation flood programme in Orissa

2049. SHRI B. C. PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

- names of States covered far under the operation Flood Programme:
- (b) the names of the districts in Orissa where such programme has been introduced;
- (c) the amount of grant spent by Orissa in the operation flood programme during the last three years: and
- (d) the details of the share of funds of Orissa and the Centre spent on the programme during the last three years?

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The States which have signed the basic agreement with the Indian Dairy Corporation under Operation Flood II Programme are as under:-

- 1. Andhra Pradesh
- 2. Assam
- 3. Bihar
- 4. Gujarat
- 5. Haryana
- 6. Himachal Pradesh
- 7. Jammu & Kashmir
- 8. Karnataka
- 9. Kerala
- 10. Madhya Pradesh
- 11. Maharashtra
- 12. Nagaland
- 13. Orissa
- 14. Puniab
- 15. Rajasthan
- Sikkim.
- 17. Tamil Nadu

- 18. Tripura
- 19. Uttar Pradesh
- 20. West Bengal
- 21. Manipur
- (b) The districts in Orissa where Operation Flood Programme has been introduced are given below:
 - Dhankanal
 - 2. Cuttack
 - 3. Keonjhar
 - 4. Puri
- (c) and (d) The information is being collected and will be laid on the Table of the House.

Implementation of integrated Rural Development Programme in Orissa

2050. SHRI B. C. PATTANAYAK: Will the Minister of RURAL DEVE-LOPMENT be pleased to state:

- (a) the target and achievements of various Integrated Rural Developmen Programmes in Orissa during the year: 1980-81, 1981-82 and 1982-83; and
- (b) the details of the various efforts proposed to take to achieve the Sixth Five Year Plan target of implementing various Rural Developmen Programmes in Orissa?

THE MINISTER OF STATE IN THI MINISTRY OF RURAL DEVELOP MENT (SHRI HARINATH MISHRA) (a) A statement is attached.

(b) The progress of the implemen

tation of various rural developmer programmes in Orissa is reviewe

through periodical reports and discus sions with the concerned officers (Orissa Government. A Central Tea visited Orissa in the month of Ma 1983 to study the implementation (20-point programmes in Orissa rela ing to the Ministry of Rural Develop ment, viz. integrated Rural Develor ment Programme, National Rur

Employment Programme and land R forms. The observations of the tea have been brought to the notice of tl

Government of Orissa for necessa action

60

Statement

Targets and achievements under IRDP in Orissa

			_	-		1980-81	1981-82	1982-83
Targets: Number of beneficiaries	•			•	•	188400	1884co	1884co
Achievements: Number of beneficiaries						100749	138367	252453

Hand Ball Court in Delhi University

2051, SHRI RAM LAKHAN PRA-SAD GUPTA: Will the Minister SPORTS be pleased to state:

- (a) whether it is a fact that the Delhi University authorities protested when a decision on the eve of Asiad was taken to build a Hand Ball Court there, costing about Rs. 4 lakhs;
- (b) whether it is also a fact that now this court is being dug out at a further cost of about Rs. 50,000 by the University: and
- (c) if so, what are the facts in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS. SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No, Sir.

(b) and (c) The Hand Ball Court with Taraflex topping was located in the Cricket Ground/Stadium of the Delhi University for Asiad '82. This Court is generally provided indoors, f it is to be installed and maintained ermanently. It is, therefore, not lesirable to keep this Court in the pen, as it is likely to be affected due o extreme temperature and climate onditions, and as such, the Delhi Uniersity has decided to remove this ourt from its present position. The araflex topping has been removed om the base for re-use elsewhere. nly the base of this Court has been moved to restore the University rounds to its original position for and Athletics events. The ork of removing the base of this ourt involved dismantling of cement ncrete base with bitumastic layer top and the drains all around this

Court and after allowing for the mate. rials salvaged by the agency doing dismantling work, Rs. 3,500 have been received by the Delhi University and approximately Rs. 6,000 be spent by the University for bringing good earth and turffing the same to restore the grounds to its original position.

Temporary Shelter Houses for Women

2052. SHRI ASHWANI KUMAR: Will the Minister of SOCIAL WEL-FARE be pleased to state:

- (a) the number of temporary shelter houses set up so far for women in distress due to dowry or other family reasons, State-wise;
- (b) the number of the places where major shelter houses have been set up; and
- (c) the number of women who were given shelter in these houses during each of the last three years, Statewise?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) 14.

(b):

1. Andhra Pradesh . I (Hyderabad) 2. Bihar r (Patna)

3. Goa, Daman & Diu 1 (Panji)

4. Kerala I (Trivandrum)

5. Madhya Prodesh . 1 (Gwalior)

6. Manipur · I (Imphal)

7. Maharasthra. · 3 (Bombay, Malagaon(Nasik) and Nagpur).